

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 260 of 2013 and
Appeal No. 285 of 2013 & IA-105 of 2014

Dated : **25th September, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Appeal No. 260 of 2013

GVK Industries Ltd. (Phase-I) ... Appellant(s)
Versus
Eastern Power Distribution Co. ... Respondent(s)
of Andhra Pradesh & Ors.

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Appeal No. 285 of 2013 & IA-105 of 2014

Transmission Corporation of Andhra Pradesh & Ors. ... Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory ... Respondent(s)
Commission & Anr.

Counsel for the Appellant(s) : Mr. S.B. Upadhyay, Sr. Adv.
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal for GVK

ORDER

We have heard the learned counsel for the parties.

Judgment is Reserved.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member